

**PUNJAB VIDHAN SABHA SECRETARIAT**  
**Unstarred Questions**  
**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON**  
**Monday, the 19<sup>th</sup> October, 2020**

**Details of amount incurred on the Persons of District Roopnagar due to Covid-19**

471. **Sardar Amarjit Singh Sandoa, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state the total amount released for taking care of individuals quarantined in district Roopnagar due to Covid-19 so far alongwith the details of expenditure of the supra amount?

**Repair of Roads Dugout for Laying Pipes of Saskaur Water Project**

472. **Sardar Amarjit Singh Sandoa, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state whether it is a fact that the due amount had been paid by the Water Supply and Sanitation Department for the repair of those roads which were dugout for laying pipes for Saskaur Water Project in District Roopnagar; if so, the amount earmarked togetherwith the number of such roads got repaired with it so far?

**To get the Land of the Canal Department Roopnagar transferred in the name of any Person**

473. **Sardar Amarjit Singh Sandoa, M.L.A.:-** Will the Water Resources Minister be pleased to state whether the land of the Canal Department Roopnagar has been got transferred in the name of any person, firm, institution or office etc. from the year 2016 to 2020; if so, the details thereof?

**Repair Work of the Budhlada-Boha Road**

474. **Shri Budh Ram, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state:-

- a) whether it is a fact that the tender of repair work of the Budhlada-Boha road had been floated; if so, whether the repair work of the said road is being carried out( has been carried out) within the stipulated time of tender;
- b) If the contractor does not complete the work within the stipulated time the action being taken by the department against the said contractor as well as responsible officers?

**To regularize the Posts of M.P.H.W. (Female) in Punjab**

475. **Shri Budh Ram, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-

- a) the number of posts of M.P.H.W. (Female) in Punjab;
- b) the number and time since when M.P.H.W. (Female) are working on contract basis;
- c) whether there is any proposal of the Govt. to regularize the service of these contract basis M.P.H.W. (Female)?

**Details of Offices and Vacant Posts of Agriculture Department at Mansa**

476. **Shri Budh Ram, M.L.A.:-** Will the Chief Minister be pleased to state:-

- a) the number of offices of the Agriculture Department functioning in its own buildings alongwith the number of offices functioning in the buildings of other departments;
- b) the total number of posts in these offices togetherwith the number of vacant posts; whether there is any proposal under consideration of the department to fill-up these posts; if so, the time by which the said posts are likely to be filled-up?

**Unsafe building of Veterinary Hospital at Budhlada**

477. **Shri Budh Ram, MLA:-** Will the Animal Husbandry Minister be pleased to state :-

- a) whether there is any unsafe building in Veterinary Hospital at Budhlada;
- b) if reply to part (a) above be in the affirmative, the time by which it will be levelled by demolishing these unsafe buildings?

**Details of fund received by Punjab State during Covid-19 pandemic**

478. **Smt. Rupinder Kaur Ruby, MLA:-** Will the Finance Minister be pleased to state :-

- a) the district-wise details of amount released by the Centre Government to State Government for Covid-19 pandemic;
- b) the details of amount released and spent in Bathinda district to prevent Covid pandemic?

**Details of amount collected in Chief Minister Relief Fund during Covid-19**

479. **Smt. Rupinder Kaur Ruby, MLA:-** Will the Chief Minister be pleased to state the details of the fund collected in Chief Minister Relief Fund during Covid-19 pandemic alongwith the details of amount spent?

**To Provide Job to one member of each family by the State Government**

480. **Smt. Sarjjeet Kaur Manuke, M.L.A.:-** Will the Employment Minister be pleased to state:-

- a) whether the promise made by the State Govt. to provide job to one member of each family in the State has been fulfilled; if so, the number of unemployed youth to whom employment has been provided since year 2017 to date under this scheme, the details be given;
- b) the number of unemployed youth of Assembly Constituency Jagraon to whom employment has been provided, the details be given?

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To protect rural links roads from heavy Commercial Vehicles

481. **Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state:-

- whether it is a fact that rural link roads are getting dilapidated within short time of its construction due to passing of heavy commercial vehicles/tippers over the same to avoid toll tax; if so, the measures being adopted by the Govt. to check the same from plying over these rural roads;
- whether the Local Gram Panchayat can realize tax in lieu of passing of these Commercial heavy Vehicles/tippers over rural links roads; the copy of rules regarding extent of tax amount to be realized by the Gram Panchayat be provided and details be given?

Shortage of Staff in the Govt. Schools of Assembly Constituency Jagraon

482. **Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Education Minister be pleased to state whether the staff in Govt. Schools falling in Assembly Constituency Jagraon is adequate; if not, the details of shortage of staff, separately, in there schools, alongwith the time by which the shortage will be made good, the detail be given?

Details of Panchayati lands sold out from the year 2012 to 2020 in the State

483. **Smt. Sarvjit Kaur Manuke, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state:-

- the details of Panchayati lands (shamlat lands) sold out from the year 2012-13 to 2019-20 in the State;
- the number of Shamlat lands sold out in Assembly Constituency Jagraon during the aforesaid years, the details be given;
- if the Panchayats can sell the Shamlat lands on its own level, the copy of the rules be submitted?

Payscales to be given to teaching staff of Colleges/Universities

484. **Master Baldev Singh, M.L.A.:-** Will the Higher Education Minister be pleased to state:-

- whether it is a fact that the new revised pay scales of U.G.C have not been yet given to teaching staff of colleges and universities by the State Government;
- whether it is also a fact that when U.G.C revises the pay scale, whether some share is contributed by the Centre Government in the arrear of increased pay scale;
- if reply to part (b) above be in the affirmative, the amount of share to be contributed by the Centre Govt. this time and whether any last date has been prescribed by the Centre Govt. in order to contribute such share; if so, the details of this date;
- whether aid to be given by the Centre Govt. has lapsed due to non-releasing of scale by Punjab Govt.; if so, the total amount of loss occurred to Punjab Govt.?

Detail of loan secured by Punjab Govt.

485. **Master Baldev Singh, M.L.A.:-** Will the Finance Minister be pleased to state the total amount of outstanding loan of Punjab Govt. till date, from where and when this loan has been secured alongwith the amount of Rate of Interest and the purpose for which such loan has been taken and the details of items mortgaged or kept as collateral security for securing these loans?

Number of attendance of the students to appear in the examination

486. **Master Baldev Singh, M.L.A.:-** Will the Education Minister be pleased to state the minimum percentage of attendance compulsory for the students to appear in the examination togetherwith the rules regarding attendance of the students?

Probation period of lecturers of Technical Education Department recruited in the year 2017-18

487. **Master Baldev Singh, M.L.A.:-** Will the Technical Education Minister be pleased to state:-

- whether it is a fact that probation period of lecturers recruited in the year 2017 and 2018 in Technical Education and Industrial Training Department was of two years;
- whether it is also a fact that those lecturers who have completed probation period long time back but full salary including allowances is not being yet given as per due pay scale;
- the present status of files regarding probation clearance alongwith the names of these officers who are not clearing the files and are hindrance in clearing probation of lecturers togetherwith the reason for not taking action against the erring officers by the Govt.?

To Provide transformers of 10 K.V.A to the farmers of Kotkapura Sub-Division

488. **Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Chief Minister be pleased to state the number of 10 K.V.A transformers provided to the farmers after 19/09/2019 in Kotkapura Sub-division?

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**To verify the Girdawaries at Kotkapura Constituency**

489. **Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Revenue Minister be pleased to state the number of Girdawaries verified by Sub-Divisional Magistrate Kotkapura and Sub-Divisional Magistrate Faridkot themselves from 2017 till date at Assembly Constituency Kotkapura?

**Agricultural Policy of Punjab Government**

490. **Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Chief Minister be pleased to state :-

- a) the Agricultural Policy of Punjab Government for strengthening the agriculture sector in Punjab;
- b) whether any Committee has been formed to formulate Agriculture Policy; if so, the report of that Committee be provided?

**To improve the situation of dark zone blocks declared by Punjab**

491. **Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Water Resources Minister be pleased to state:-

- a) the total number of blocks of Punjab which have been declared as dark zone;
- b) the efforts being made by the Govt. for improving water situation in dark zone blocks?

**Allotment of Plots to S.C residents of Barnala**

492. **Sardar Pirmal Singh Dhaura, M.L.A.:-** Will the Rural Development Panchayats Minister be pleased to state:-

- a) whether it is a fact that the Punjab Govt. had allotted plots to the residents belonging to scheduled castes in village Daraka, District Barnala; if so, the time as to when these plots were allotted;
- b) the square yard details of the plots allotted alongwith the details of the beneficiaries be provided?

**To concretise the path leading to Adarsh School  
at Kaleke Village of Barnala**

493. **Sardar Pirmal Singh Dhaura, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state whether it is a fact that the path leading to Adarsh School at Village Kaleke, District Barnala is lying unmetalled as a result the students and teachers find it quite difficult to reach the school; if so, whether there is any proposal under consideration of the Govt. to concretise this unmetalled path; if so, the time by which it is likely to be done?

**Repair of Road from Mansa Kanchian upto Pakho**

494. **Sardar Nazar Singh Manshahia, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state:-

- a) whether it is a fact that the road from Mansa Kanchian upto Pakho on Mansa-Barnala road is in a pathetic condition and has big potholes;
- b) if reply to part (a) above be in the affirmative, whether the repair of said road from border of Barnala District Pakho upto Barnala city has been carried out;
- c) if reply to part (a) and (b) above be in the affirmative, the proposal of the Govt. to repair the part of the road falling in district Mansa from Mansa Kanchian upto Pakho?

**To repair the building of Civil Hospital of Bhikhi (Mansa)**

495. **Sardar Nazar Singh Manshahia, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-

- a) whether it is a fact that the building of Civil Hospital Bhikhi (Mansa) is in a very dilapidated condition; if so, whether there is any proposal under consideration to repair or reconstruct the said building;
- b) the total number of posts of doctors in Civil Hospital Bhikhi (Mansa); the number of Posts of doctors filled up and the number of Posts lying vacant out of the same;
- c) whether there is any proposal under consideration of the Government to fill these Posts lying vacant?

**Details of Installments received by the beneficiaries under Gram Awaz Yojana in the villages of Block Khuian Sarwar**

496. **Shri Arun Narang, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state the details of installments given to the beneficiaries by Government under Gram Awaz Yojana in the villages of block Khuian Sarwar of Constituency Abohar and the time by which the pending installments are likely to be given; the details thereof?

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**To issue Smart Cards to the Beneficiaries instead of Blue Cards**

497. **Shri Arun Narang, M.L.A.:-** Will the Food and Civil Supplies Minister be pleased to state the time by which the Food and Civil Supplies Department, Punjab will issue and distribute smart cards to the beneficiaries instead of blue cards and currently under which cards the ration is being distributed to the beneficiaries?

**To remove encroachment from the drain of village Rauke Kalan**

498. **Sardar Manjit Singh Bilaspur, M.L.A.:-** Will the Water Resources Minister be pleased to state whether it is a fact that the drain of village Rauke Kalan of Constituency Nihal Singh Wala has been encroached upon at various places, due to which there is a problem in drainage of Water; if so whether there is any proposal under consideration of the Government to evict the illegal occupants from the drain; if so, the details thereof?

**Details of grants released to Maur Constituency during last 3 years**

499. **Sardar Jagdev Singh Kamalu, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state the amount of grants released for various works during the last three years till now for Maur Constituency and whether the concerned M.L.A. of Constituency is also consulted for development works of Constituency; if not, the reasons therefor?

**To regularize Health Workers**

500. 1. **Sardar Manjit Singh Bilaspur, M.L.A.}**  
2. **Sardar Jai Krishan Singh, M.L.A. }** Will the Health and Family Welfare Minister be pleased to state:-
- whether the NHM, 221 Head, Multipurpose Health Workers (Female) working on contract basis would be regularized together with whether the regular recruitment process would be started for remaining vacant posts;
  - whether the probation period of newly recruited Multipurpose Health Workers (Male) would be reduced from 3 years to 2 years;
  - whether special increment would be granted to the whole Multipurpose Health Workers cadre for their good services during Covid-19?

**To concrete Phirni of village Roake Kalan**

501. **Sardar Manjit Singh Bilaspur, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state whether it is a fact that phirni of village Roake Kalan falling in Nihal Singh Wala Constituency is in dilapidated condition, as a result villagers are facing problems to go through in rainy seasons; if so, the time by which the Govt. propose to construct the same?

**To start bus service at Village Kili Chahlan of Nihal Singh Wala**

502. **Sardar Manjit Singh Bilaspur, M.L.A.:-** Will the Transport Minister be pleased to state whether it is a fact that there is no bus service at Village Kili Chahlan falling in Nihal Singh Wala Constituency and even any bus does not halt on the road whereas Ajitwal town is 5 kilometre and Jagraon city 15 k.m. away from the village; if so, the time by which said hardship being faced by public is likely to be solved?

**To Provide permanent office to Markfed and fill up the post of Accountant at Dirba Constituency**

503. **Sardar Harpal Singh Cheema, M.L.A.:-** Will the Cooperation Minister be pleased to state:-
- whether it is a fact that there is not any place available for the office of Markfed in Constituency Dirba, District Sangrur due to which staff is made to sit at various places as a result the official work is not conducted properly; if so, the time by which the proposal of the Govt. to provide permanent office to the Markfed branch in Sangrur is likely to be done;
  - whether it is also a fact that the post of Accountant is also lying vacant in above said office; if so, the time by which the vacant post of Accountant will be filled?

**To Supply electricity from the grid of village Chhajali to village Chhajala of Dirba**

504. **Sardar Harpal Singh Cheema, M.L.A.:-** Will the Chief Minister be pleased to state:-
- whether it is a fact that supply of the electricity to Village Chhajala comes from Village Gandhuan grid which falls at the distance of 10-12 k.m and electricity is also supplied to five-six more villages from said grid;
  - whether it is also a fact that due to high load of electricity usually there is one or the other fault which takes time to rectify due to which immense hardship is faced by the local people;
  - whether it is also a fact that the power grid of Village Chhajali, Tehsil Sunam, District Sangrur falls nearby Village Chhajala;
  - if reply to part (a), (b) and (c) above be in the affirmative keeping in view the said problem being faced by the public whether there is any proposal under consideration of the Govt. to provide electricity to Village Chhajala from the grid of Village Chhajali?

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**To get the youth who have passed the test conducted by the Subordinate Services Selection Board Mohali**

505. **Sardar Harpal Singh Cheema, M.L.A.:-** Will the Chief Minister be pleased to state:-

- a) whether it is a fact that judgement was announced by the Hon'ble Punjab and Haryana High Court in favour of unemployed youth in a C.W.P.21300/2016 (Title Jagjit Singh and other connected case), according to which a judgement was pronounced by the Hon'ble Court to get the unemployed youth joined who have passed the test conducted by the Subordinate Services Selection Board, Mohali;
- b) whether it is also a fact that this order was pronounced on 5/09/2019 and the certified copy of which was submitted with the Secretary S.S. Board, Punjab on date 21-01-2020;
- c) if the reply to part (a) and (b) above be in the affirmative the reasons for not joining the unemployed youth who have passed the test conducted by Subordinate Services Selection Board, Mohali and the time by which the same are likely to be joined?

**To provide job to the applicants who have qualified the test**

506. **Sardar Harpal Singh Cheema, M.L.A.:-** Will the Chief Minister be pleased to state:-

- a) whether it is a fact that the unemployed youth are not being provided job by the Subordinate Services Selection Board because they have obtained degree from Universities outside the State of Punjab;
- b) whether it is also a fact that appointment letters have been issued to the youth who have obtained degrees from Universities outside the State of Punjab through distance mode vide advertisement no.04/2016, in recruitment of clerk?

**Recruitment of clerks by Subordinate Services Selection Board Punjab**

507. **Shri Aman Arora, M.L.A.:-** Will the Chief Minister be pleased to state:-

- a) whether it is a fact that a notification no.4/2016 of 1883 posts of clerks was issued by the Subordinate Services Selection Board: the result of which was announced on 10 July, 2019;
- b) whether it is also a fact that vacant post of Ex-Servicemen General and Sportsperson General mentioned as per this advertisement have not been provided till now to the waiting candidates of the General Category;
- c) if the reply to part (a) and (b) above be in the affirmative then the proposal under consideration of the Government to appoint the deserving candidates who are registered in the waiting list of Board: if so the time by which it is likely to be done?

**Merging of Employees of Punjab Armed Police in District Police**

508. **Shri Aman Arora, M.L.A.:-** Will the Chief Minister be pleased to state:-

- a) whether it is a fact that a promise was made by the Government with the entire employees of the Punjab Armed Police that anyone who has completed a service time of five years in Punjab Armed Police shall be merged in the district police;
- b) whether it is also a fact that entire armed police employees of the above mentioned State have completed a service period of 13 years but they have not been transferred in the district police;
- c) if the reply to above part (a) be in the affirmative then proposal under consideration of the government to fulfill its promise to transfer the entire employees of the armed police who have completed a service period of five years to District Police; if so, the time by which it is likely to be done?

**To restart the work of Community Health Centre at Village Wahawala and Village Ramsara**

509. **Shri Aman Arora, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-

- a) whether it is a fact that Community Health Centre of Village Wahawala and Village Ramsara, Tehsil Abohar, District Fazilka are lying closed for a long time due to which the local people are facing huge problems in getting treatment;
- b) whether it is also a fact that condition of the building of the Health Centres mentioned in the above part (a) is quite in a dilapidated condition which may become a cause of any untoward incident;
- c) if reply to above part (a) and (b) be in affirmative then the proposal under consideration of the government to restart these centres and repair or reconstruct these building keeping in view of the problems of the local people: if so, the time by which it is likely to be done?

**To arrange a cleaning Machine for Bhadaur Town**

510. **Sardar Pirmal Singh Dhaura, M.L.A.:-** Will the Local Government Minister be pleased to state whether it is a fact that the sewerage laid in Bhadaur Town in District Barnala normally gets block, the cleaning of which is done by hiring a Machine to clean its blockage: if so, whether there is any proposal under consideration of the Government to purchase a cleaning machine for Bhadaur Town; if so, details thereof?

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**Lack of Staff at Veterinary Hospital of Village Talwandi, District Barnala**

511. **Sardar Pirmal Singh Dhaura, M.L.A.:-** Will the Animal Husbandry Minister be pleased to state whether it is a fact that there is no doctor and other required staff at the Veterinary Hospital at Village Talwandi, District Barnala; if so, whether there is any proposal under consideration of the Government; to appoint a doctor as well as other required staff; if so, the time by which it is likely to be done?

**Repair of Garhshankar to Nangal Road**

512. **Sardar Jai Krishan Singh, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state whether it is a fact that the condition of Garhshankar to Nangal Road is dilapidated; if so, the time by which the said road is likely to be constructed?

**The outstanding amount of Electricity Bills of Public Undertakings of Garhshankar**

513. **Sardar Jai Krishan Singh, M.L.A.:-** Will the Chief Minister be pleased to state the outstanding amount of Electricity Bills lying pending of Public Undertakings in Garhshankar Constituency togetherwith the time by which the same will be paid to the concerned departments?

**Vacant Vacancies of Health Department**

514. **Sardar Jai Krishan Singh, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-

- the total number of posts in the Health Department alongwith the number of posts lying vacant;
- whether there is any proposal under consideration of the Government to fill-up the vacant posts; if so, the time by which it is likely to be done?

**To waive the Probation and Pay-Band of newly recruited Employees**

515. **Sardar Jai Krishan Singh, M.L.A.:-** Will the Finance Minister be pleased to state whether there is any proposal under consideration of the Government to waive the three years probation period and pay-band of newly recruited employees and pay them full salary and allowance ; if so, the time by which it is likely to be done?

**To prepare the Identity Cards of retired employees of the Social Security Department**

516. **Smt. Rupinder Kaur Ruby, M.L.A.:-** Will the Social Security Minister be pleased to state:-

- whether the identity cards of the retired officers/employees of the Social Security Woman and Child Department are prepared as per the Govt. instruction like the employees of other departments;
- if so, the date by which the identity cards of the retired employees/officers have been prepared togetherwith the time by which the remaining cards of the officers/employees will be issued?

**Details of amount collected from excise duty during the financial year 2016-17 to 2019-20**

517. **Shri Pawan Kumar Tinu, M.L.A.:-** Will the Chief Minister be pleased to state:-

- the total amount collected from excise duty to the State Government during the financial year 2016-17, 2017-18, 2018-19 and 2019-20;
- whether the amount collected as described in part (a) above is as per the budget estimates for these years or less than it, if less the year-wise details of less collection and the reasons therefor?

**Details of amount collected from Stamp duty/Registration charges during the year 2016-17 to 2019-20**

518. **Shri Pawan Kumar Tinu, M.L.A.:-** Will the Revenue Minister be pleased to state:-

- the total amount collected by the State Government from Stamp duty/Registration charges during the financial year 2016-17, 2017-18, 2018-19 and 2019-20;
- whether the amount collected as described in part (a) above is as per the budget estimates of these years or less than it, if less the year-wise details of less collection and the reasons therefor?

**To release the funds again given for the development related with Rural Development Department**

519. **Sardar Baldev Singh Khaira, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state whether it is a fact that funds released and allotted by the State Govt. to various villages of Assembly Constituency Phillaur for the development works related with Rural Development and Panchayats Department during the year 2016-17 have been sought back by the Govt; if so, the reasons therefor togetherwith the time by which said funds are likely to be released again alongwith the details thereof?

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